

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1565/2021

ARVIND KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 78896/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 59794/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 59793/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 59792/2021 - EXEMPTION FROM FILING O.T.)

Date : 03-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) Mr. Amit Sangwan, Adv.
Mr. Divyesh Pratap Singh, AOR

For Respondent(s) Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Mr. Suryaansh Kishan Razdan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. There is a letter for adjournment circulated on behalf of the learned counsel for the appellant(s).
2. List after summer vacation.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)